

CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH OA No. 060/0271/2020

Chandigarh, this the 18th day of March, 2020

HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Smt. Rajwant Kaur Sidhu, 81 year old, retired Head Mistress, Government High School Sector 11, resident of # 272, Sector 8, Panchkula.

•••••	Applicant
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BY ADVOCATE: Sh. B.S. Aggarwal

VERSUS

- Union of India through the Secretary, Department of Pensions and Pensioners' Welfare, Lok Nayak Bhawan, New Delhi-110 003.
- Union Territory of Chandigarh through the Education Secretary, UT Secretariat, Sector 9, Chandigarh.

.....Respondents

BY ADVOCATE: Sh. Arvind Moudgil

ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

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- 1. At the outset, Sh. B.S. Aggarwal, learned counsel for the applicant submits that before approaching this already court, the applicant has submitted representation dated 21.12.2019 (Annexure A-7) wherein she relied upon a decision dated 14.02.2013 by a Full Bench of this court in OA No. 391/2012 and subsequent decision dated 09.07.2014 in LPA No. 1857 of 2013 (O&M) by the Hon'ble High Court. This representation is pending consideration. Therefore, he pravs directions be issued to the respondents to decide his pending representation by passing a speaking order within some stipulated time bound period.
- 3. Issue notice.
- 4. On asking of the court, Sh. Arvind Moudgil, Advocate, accepts notice on behalf of the respondents. He does not object to the disposal of the OA in the requested manner.
- 8. In the wake of the above, the present OA is disposed of in limine, by directing the competent authority amongst the respondents, to decide the pending

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representation of the applicant, by passing a reasoned

and speaking order, as per rules and law and taking in

view the verdict of Full Bench of this Tribunal in OA No.

391/2012 and subsequent decision dated 09.07.2014 in

LPA No. 1857 of 2013 (O&M) by the Hon'ble High Court

within a period of two months from the date of receipt of

a certified copy of this order. The order so passed, shall

be duly communicated to the applicant.

(SANJEEV KAUSHIK) MEMBER (J)

Dated: 18.03.2020

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